

211	Written Answers	AUGUST 3, 1987	Written Answers	212
1	2		3	
12.	Manipur		669	
13.	Meghalaya		141	
14.	Nagaland		7	
15.	Orissa		5,299	
16.	Punjab		1,345	
17.	Rajasthan		5,964	
18.	Tamil Nadu		15,171	
19.	Tripura		245	
20.	Uttar Pradesh		12,036	
21.	West Bengal		18,620	
22.	Andaman and Nicobar		-	
23.	Arunachal Pradesh		11	
24.	Chandigarh		171	
25.	Dadra and Nagar Haveli		3	
26.	Delhi.		2,271	
27.	Goa, Daman and Diu		808	
29.	Mizoram		2	
29.	Pondicherry		240	
<b>Total</b>			<b>1,17,783</b>	

#### Setting up of Horticulture Centre

1172. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to set up a Horticulture Training Centre at the Government Seed Farm and Nursery at Hauzrani to train gardeners and junior and

senior level supervisory staff in scientific rearing and upkeep of plants, nurseries, parks and woodlands;

(b) when this training programme is likely to start; and

(c) whether Government will consider to introduce such training in other States also to develop horticulture?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI. YOGENDRA MAKWANA) : (a) Government of India has no proposal to set up a Horticulture Training Centre at the Government Seed Farm and Nursery at Hauzrani but Delhi Administration have established such a training centre at Smriti Vatika, Dhaultan Kuan, Delhi.

(b) The training programme for gardeners has already started from 1st June, 1987.

(c) Government of India will support setting up of such training centres if included by the State Governments in their plan programmes.

#### **Gas-based Fertilizer Plants along with HBJ Pipe Line**

1173. DR. B.L. SHAILESH :  
SHRI. I. RAMA RAI :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there has recently been some rethinking by Government on the advisibility of setting up of all six gas-based fertilizer plants that were scheduled to have come up along the Hazira-Bijaipur-Jagdishpur (HBJ) Pipeline:

(b) if so, latest position in this regard; and

(c) the progress made so far in the setting up of these fertilizer plants by the private sector promoters; particularly the one in U.P.

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) No, sir.

(b) Does not arise.

(c) Three of the gas-based fertilizer

projects, namely, those at Vijaipur, Aonla and Jagdishpur are expected to be completed on schedule. The one at Jagdishpur in U.P. is in the private sector and is expected to be commissioned by July, 1988. The other three projects are also in the private sector. In the Sawai Madhopur project, land is expected to be formally transferred to the project authorities shortly, environmental clearance is being obtained and the draft contract for consultancy is being examined. For the Babrala project in U.P., funds have been deposited for acquisition of land 'no objection' certificate has been obtained from the U.P State Pollution Control Board and the promoters are finalising the draft contract for consultancy. In the Shahjahanpur project in U.P., the site has been finalised and is expected to be handed over to the promoters shortly.

#### **Safety of Workers In Hazardous Industries**

1174. SHRI LAKSHMAN MALLICK : Will the Minister of LABOUR be pleased to state:

(a) whether Union Government are aware that State Governments have hardly any machinery to enforce the Factory Act amended recently to protect people working in/or living around hazardous industries; and

(b) If so, whether Government have collected figures regarding the number of certifying surgeons and Medical and Chemical Inspectors and other facilities like transport, testing equipment, laboratories and mobile vans that are available for the safety of workers?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI. P. A. SANGMA): (a) and (b). The Factories (Amendment) Act, 1987 has not yet come into force. Enforcement machinery for enforcing the provisions of the Factories Act, 1948 exists with the State Governments/ Union Territory Administrations. As per available information, the sanctioned strength of Chemical Inspector of Factories,